

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2243
TO BE ANSWERED ON 24.12.2018**

RECRUITMENT OF SKILLED AND UNSKILLED LABOURERS

2243. ADV. SHARADKUMAR MARUTI BANSODE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether any arrangements have been made for the recruitment of Skilled and Unskilled Labour during the last one year;**
- (b) if so, the details thereof;**
- (c) whether the Ministry has any future plans for appointing and filling of vacant posts in various departments; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): All recruitments in the Ministry of Labour & Employment are made through the recruitment agencies, i.e., Staff Selection Commission, Union Public Service Commission. Officers of the Central Secretariat Service (CSS), Central Secretariat Stenographer Service (CSSS), Indian Economic Service (IES), Indian Statistical Service (ISS), etc. are posted in this Ministry by the respective Cadre Controlling Authorities. Apart from this, the Ministry has engaged a few Stenographers, Drivers, Data Entry Operators and Multi-Tasking Staff through outsourcing as per the provisions of General Financial Rules (GFRs).

(c) & (d): Ministry of Labour & Employment has no Department under it.
